

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting No. 24/13 of NC-VI held on 01.11.2012

Meeting No.24/13 for the licensing year 2012-13 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 01.11.2012 under the Chairmanship of Sh. S.K.Samal. Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1	Sh. A.K.Ojha	A.D	MSME
2	Sh.J.P.Maurya	AIA	MFPI
Officers in attendance			
3	Smt. S. Latha	Dy.DGFT	DGFT
4	Sh.S.K.Panigrahi	E.O	DGFT

The minutes of the earlier meeting No. 23/13 held on 01.11.2012 sent by e- mail to all members of the committee, were ratified by the members. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 24 months as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

1	455 Case No.:9/19/85-ALC3/2011	Party Name:GLOBAL GOURMET PVT LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00102/AM12/	RLA File :34/24/040/00105/AM12/	Lic.No/Date:3410031393 29.08.2011	Rejected
	The case was discussed in the meeting . It was noted that despite several reminders / communications with the firm the information sought by the Ministry of Food Processing Industry is not being submitted . The Committee decided to reject the case.			

2	456 Case No.:9/31/85-ALC3/2011	Party Name:GLOBAL GOURMET PVT LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00185/AM12/	RLA File :34/24/040/00212/AM12/	Lic.No/Date:3410032792 02.01.2012	Rejected
	The case was discussed in the meeting . It was noted that despite several reminders / communications with the firm the information sought by the Ministry of Food Processing Industry is not being submitted . The Committee decided to reject the case.			

3	457 Case No.:17/28/85-ALC3/2010	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00118/AM11/	RLA File :05/23/040/00103/AM11/	Lic.No/Date:0510269080 26.07.2010	Deferred
	The case was discussed in the meeting . It was noted that a reply has been received from the firm on 01.11.2012. It was decided to forward the same to the Technical Authority, i.e DIPP for examination. The case is deferred and to be placed before the committee on 6.12.2012			

4	458 Case No.:6/27/85-ALC3/2011	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00150/AM12/	RLA File :05/23/040/00268/AM12/	Lic.No/Date:0510305934 19.10.2011	Deferred
	The case was discussed in the meeting . It was noted that a reply has been received from the firm on 01.11.2012. It was decided to forward the same to the Technical Authority i.e DIPP for examination. The case is deferred and to be placed before the committee on 6.12.2012			

5	459 Case No.:17/24/85-ALC3/2011	Party Name:ARISTO TEXCON PVT.LTD.	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00139/AM12/	RLA File :02/24/040/00114/AM12/	Lic.No/Date:0210167438 13.10.2011	Deferred
	The case was discussed in the meeting . It was decided to remind Textile Commissioner at Chairman's level for expediting comments sought from them. The case is deferred and to be placed before the committee on 6.12.2012			

6	460 Case No.:7/13/85-ALC3/2011	Party Name:HINDUSTAN GUM & CHEMICALS LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00066/AM12/	RLA File :33/24/040/00005/AM12/	Lic.No/Date:3310018814 17.06.2011	Deferred
	The case was discussed in the meeting . It was noted that no reply is received from the firm . The committee decided to remind the firm to submit requisite information. The case is deferred and to be placed before the committee on 6.12.2012			

7	461 Case No.:12/21/85-ALC3/2011	Party Name:GADRE MARINE EXPORT PVT LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00114/AM12/	RLA File :03/94/040/00478/AM12/	Lic.No/Date:0310651884 06.09.2011	Deferred
	The case was discussed in the meeting . It was noted that RA , Mumbai was requested to visit the firms unit and submit report about actual use of the natural crab ingredients in the end export product. Reply from the RA has not been received so far. The committee decided to remind RA Mumbai for their report . The case is deferred and to be placed before the committee on 6.12.2012			

8	462	Party Name:RENSHELL EXPORTS PVT.LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00182/AM12/	RLA File :02/24/40/176/AM12	Lic.No/Date:0210171450 26.12.2011	Reviewed
	The committee discussed the case . It was noted that the Committee in its earlier meeting held on 7.3.2012 had approved higher import quantity due to inadvertent error in computation, against Advance Authorization No 0210171450 dated 26.12.2011, With 45 % wastage recommended by Shellac EPC , the import quantity for 9900 kgs. of export works out to 14,355 kgs. Therefore the Committee decided to amend the import quantity to read as 14,355 kg in place of 18,000kgs against export quantity 9900 kgs RA concerned may be advised to take action accordingly The subject license may be called back for amendment.			

9	463	Party Name:RENSHELL EXPORTS PVT.LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00142/AM12/	RLA File :02/24/40/111/AM12	Lic.No/Date:0210167413 13.10.2011	Reviewed
	The committee discussed the case . It was noted that committee in its earlier meeting held on 7.3.2012 has approved higher import quantity due to inadvertent error in computation, against Advance Authorization No 0210167413 dated 13.10.2011.With 45 % wastage recommended by Shellac EPC , the import quantity for 11,000kgs . of export works out to 15,950 kgs. Therefore the Committee decided to amend the import quantity to read as 15,950 kgs in place of 20,000kgs against export quantity 11,000 kgs RA concerned may be advised to take action accordingly The subject license may be called back for amendment.			

10	464	Party Name:SPARTAN SPORTS INDUSTRIES	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/002/AM12/	RLA File :30/24/40/60/AM11	Lic.No/Date:3010072701 04.02.2011	Deferred
	The committee discussed the case . It was noted that comments are awaited from MSME. Committee decided to remind the MSME (Leather Division) for expediting their comments. The case is deferred and to be placed before the committee on 6.12.2012			

11	465	Party Name:SPARTAN SPORTS INDUSTRIES	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/0021/AM12/	RLA File :30/24/40/008/AM12	Lic.No/Date:3010074615 28.04.2011	Deferred
	The committee discussed the case . It was noted that comments are awaited from MSME. Committee decided to remind the MSME (Leather Division) for expediting their comments. The case is deferred and to be placed before the committee on 6.12.2012			

12	466 Case No.:11/2/85-ALC3/2012	Party Name:BIRLA CORPORATION LTD.,	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00011/AM13/	RLA File :02/24/040/00243/AM12/	Lic.No/Date:0210175575 21.03.2012	Deferred
	The committee discussed the case . It was noted that information called for from the firm as per DIPP letter has not been received from the applicant. Committee decided to remind the firm to submit the information. The case is deferred and to be placed before the committee on 6.12.2012.			

13	467 Case No.:2/18/85-ALC3/2012	Party Name:FASHION ACCESSORIES	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00115/AM13/	RLA File :05/23/040/00170/AM13/	Lic.No/Date:0510331892 14.08.2012	Deferred
	The committee discussed the case . It was noted that comments are awaited from the Textile Commissioner and MSME (Hosiery Division). Committee decided to remind MSME(Hosiery)and Textile Commissioner to expedite their comments. The case is deferred and to be placed before the committee on 6.12.2012.			

14	468	Party Name:SSK EXPORTS LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/162/178/AM13	RLA File :02/24/40/071/AM13	Lic.No/Date:0210179878 16.07.2012	Deferred
	The committee discussed the case . It was noted that comments are awaited from MFPI &MSME. Committee decided to remind MFPI to expedite their comments. The case is deferred and to be placed before the committee on 6.12.2012.			

15	469	Party Name:SSK EXPORTS LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/162/177/AM13	RLA File :02/24/40/058/AM13	Lic.No/Date:0210179427 04.07.2012	
	The committee discussed the case . It was noted that comments are awaited from MFPI &MSME. Committee decided to remind MFPI to expedite their comments. The case is deferred and to be placed before the committee on 6.12.2012			

	470	Party Name:SSK EXPORTS LTD	Meet No/Date:24/85-ALC3/2012	Status:
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16	470	Party Name:SSK EXPORTS LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/162/179/AM13	RLA File :02/24/40/057/AM13	Lic.No/Date:0210179144 29.06.2012	Deferred
	The committee discussed the case . It was noted that comments are awaited from MFPI &MSME. Committee decided to remind MFPI to expedite their comments. The case is deferred and to be placed before the committee on 6.12.2012			

17	471	Party Name:NEW BY TEAS OVERSWEAS PVT LTD.	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/162/180/AM13	RLA File :02/24/40/052/AM13	Lic.No/Date:0210178765 20.06.2012	Deferred
	The committee discussed the case . It was noted that comments are awaited from MFPI &MSME. Committee decided to remind MFPI to expedite their comments. The case is deferred and to be placed before the committee on 6.12.2012			

18	472 Case No.:1/24/85-ALC3/2012	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00125/AM13/	RLA File :02/24/040/00108/AM13/	Lic.No/Date:0210182611 27.09.2012	Deferred
	The committee discussed the case . It was noted that comments are awaited from MFPI &MSME. Committee decided to remind MFPI to expedite their comments. The case is deferred and to be placed before the committee on 6.12.2012			

	473	Party Name:WESTERN INDIA CASHEW COMPANY (P) LTD.	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
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19	Case No.:2/24/85-ALC3/2012	COMPANY (P) LTD.,	01.11.2012	
	HQ File :01/85/050/00126/AM13/	RLA File :32/24/040/00038/AM13/	Lic.No/Date:3210057487 28.09.2012	Deferred
	The committee discussed the case and decided to call for the following information from the firm : (a) Percentage of broken in import and export items. (b) Grade and size of the import and export items. The case is deferred and to be placed before the committee on 6.12.2012			

20	474	Party Name:VITAL THERAPEUTICS AND FORMULATIONS PVT. LTD	Meet No/Date:24/85- ALC3/2012 01.11.2012	Status:
	HQ File :01/85/162/217/AM13	RLA File :09/24/40/443/AM12		Deferred
	Fixation of adhoc norms under para 4.4.2 of HBP, Vol.I for export of Vitamin E 50% Dry Powder Feed Grade The case was discussed in the meeting . It was decided to seek clarification from the Department of Pharmaceuticals as to the mismatch of purity level between import and export items. Secondly as per their O.M. No. 35021/03/2012 –PI (Norms) recommending input –output norms approval has been obtained from Director (Cost), who does not seem to be the Technical Authority. This aspect may be clarified by the Department of Pharmaceuticals. The case is deferred and to be placed before the committee on 6.12.2012			

21	475	Party Name:ARJUNA NATURAL EXTRACTS LTD.	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	Case No.:6/19/85-ALC3/2011			
	HQ File :01/85/050/00099/AM12/	RLA File :10/24/040/00037/AM12/	Lic.No/Date:1010044861 11.08.2011	Deferred
	The case was discussed in the meeting . It was noted that information called for from the applicant are awaited. Committee decided to issue reminder to the firm to furnish the requisite information. The case is deferred and to be placed before the committee on 6.12.2012			

22	476 Case No.:11/14/85-ALC3/2012	Party Name:MAHAAN PROTEINS LTD	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00100/AM13/	RLA File :05/24/040/00109/AM13/	Lic.No/Date:0510328600 29.06.2012	Deferred
	The case was discussed in the meeting . It was noted that information called for from the applicant are not received. Committee decided to send a reminder to the applicant firm for furnishing information as sought by the NDRI and Ministry of Food Processing Industries.. The case is deferred and to be placed before the committee on 6.12.2012			

23	477 Case No.:10/14/85-ALC3/2012	Party Name:FIELD FRESH FOODS PRIVATE LIMITED	Meet No/Date:24/85-ALC3/2012 01.11.2012	Status:
	HQ File :01/85/050/00099/AM13/	RLA File :05/23/040/00064/AM13/	Lic.No/Date:0510326268 30.05.2012	Deferred
	The case was discussed in the meeting . It was noted that information called for from the applicant are not received. Committee decided to issue a last reminder to the firm . It was informed by the representative of MFPI that in other cases of the firm involving the same product information called has not been submitted by the firm. The case is deferred and to be placed before the committee on 6.12.2012			

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